

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the **15th Day of July**, 2019)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Original Application No.330/1528/2017

Rana Maritunjay Pratap Singh **Applicant**

By Advocate: **None**

Versus

1. Union of India & Ors. **Respondents**

By Advocate: **Shri Amit Kumar Rai**

ORDER

List revised. None present for the applicant. Shri Amit Kumar Rai, Advocate is present for the respondents.

2. Record reveals that applicant was not present even on last occasion i.e. on 08.03.2019 and he has also not filed rejoinder. It appears that applicant has lost interest to pursue the matter. Accordingly, Original Application is dismissed in default of the applicant and for non prosecution.

(Justice Bharat Bhushan)
Member (J)

Sushil